

File No. Z-16019/05/2018/Estt 9139
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, "C" Block, GPO Complex,
INA, New Delhi – 110023

Dated: 24th July, 2018

Sub:- Engagement of Special Rapporteurs in the National Human Rights Commission.

The National Human Rights Commission has a scheme of engagement of Special Rapporteurs to "examine, monitor, evaluate, advise and report" on human rights violations through "activities undertaken by special procedures, conducting visits and providing advice" on emerging issues from the perspective of human rights. Special Rapporteur is a title given to an individual who is working on behalf of NHRC within the scope of laid down Guidelines on either a region specific mandate (Zonal Special Rapporteurs) or on thematic issues (Thematic Special Rapporteurs) pertaining to the human rights

In terms of the Scheme and Guidelines for engagement of Special Rapporteurs available at http://nhrc.nic.in/Documents/revise_scheme_special_rapporteurs_25072018.pdf, a person who has held high posts in Government of India or State Government or is an academican of repute or an eminent person who have knowledge of, or practical experience in matters relating to Human Rights or a domain expert is eligible for appointment as Special Rapporteur.

In accordance with the above scheme, the Commission proposes to engage Zonal as well as Thematic Special Rapporteurs for various Zones/subjects.

Eligible and interested candidates may submit their application by **post** to the **Joint Secretary (T&R), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** in the prescribed proforma (Annexure-I), either by post or by has, on or before **31st August, 2018**.

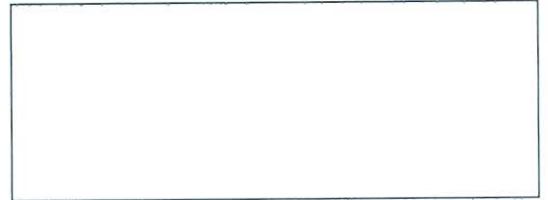
Those who may have already applied earlier are requested to apply afresh, subject to fulfilling the eligibility conditions mentioned above. Application not in the prescribed proforma or incomplete applications are liable to be summarily rejected.


(Sanjay Kumar)
Under Secretary (Estt)
011-24663279
nhrcstt@nic.in

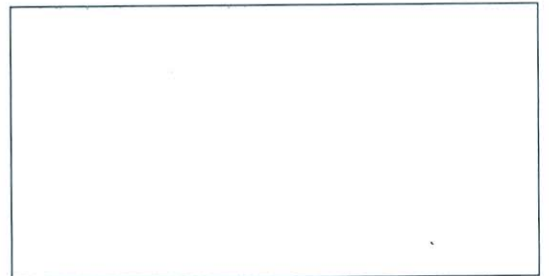
**FORMAT OF APPLICATION FOR ENGAGEMENT AS ZONAL SPECIAL RAPORTEURS IN THE
NATIONAL HUMAN RIGHTS COMMISSION**

Name	-	<input type="text"/>
Date of Birth	-	<input type="text"/>
Present Address	-	<input type="text"/>
Telephone No. & email ID	-	<input type="text"/>
Cadre/service to which belongs.	-	<input type="text"/>
Date of retirement from Govt. Service	-	<input type="text"/>
Details of last post held with Pay Band/Grade Pay	-	<input type="text"/>
Brief history of posting during last 10 years (Separate sheet may be used, if required)	-	<input type="text"/>
Sphere of activity if not retired from Govt. service	-	<input type="text"/>
Educational qualifications	-	<input type="text"/>


Professional qualifications, if any -



Field of expertise/domain /Specialization
(Separate sheet may be used -
If required)



Any other information -



Name & Signature with date

(Separate sheets may be used where ever required)